

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C)

No(s). 4399/2014

AWADH NATH DWIVEDI & ORS

Petitioner(

s)

VERSUS

STATE OF U.P & ORS

Respondent(

s)

(with office report)

Date : 30/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

learned Four weeks time, as last chance is given to the
counsel for the petitioners to comply with the terms of Order dated
20.2.2015 of this Court.
List again on 19.8.2015.

(M K HANJURA)
Registrar

MG
Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.05.02
06:38:55 CEST
Reason: